

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.261 OF 2019

In the matter of:

Gautam R Padival & Ors

Appellants

Vs

The Karnataka Theatres Ltd & Ors

Respondent

Mr. Aditya Verma, Mr Utkarsh Joshi, Mr Shrey Patnaik, Ms Priyamvada Mishra, Advocates for appellants.

Mr. Shantanu Singh, Advocate for R1 and R8. Mr. Goutham Shivshankar, Advocate for R3,R5 and R9. Mr Amit Pai, Advocate for R7 and R28.

ORDER

25.02.2020- Learned counsel appearing for Respondent No.1, 3,5,7,8,9, and 28 are seeking time to file counter reply to appeal.

2. Learned counsel for appellants submits that the service is completed on all the Respondents, however, except those represented by counsel no other respondent is present. They are proceeded ex-parte.

3. Respondents are directed to file counter reply to appeal within three weeks. Rejoinder, if any, thereafter within one week.

4. List the appeal on **24th March, 2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/kam